No. P. 15025/219/2011-PA/FSSAI  
Food Safety and Standards Authority of India  
(Ministry of Health and Family Welfare)  
1st Floor, East tower, NBCC Place  
Bhishma Pitamah Marg, Pragati Vihar,  
New Delhi-110003  
Dated: 23rd April, 2012

Subject: - Continuation to the advisories of Product Approval

In continuation with the advisories for product approval i.e. No. P. 15025/219/2011-PA/FSSAI and No. P. 15025/24/2012-PA/FSSAI it is further clarified that provisional NOC will be issued for 1 year in case of existing license holders/importers for proprietary food products/ingredients and also for new products/ingredients which have had a proven record for safety for human consumption in other countries.

Products/ingredients which are absolutely new and have never been used in any country and their safety assessment has not been carried out shall not be issued a provisional NOC. Their applications will be forwarded to the Scientific Panel/Scientific Committee.

Manufactures of traditional foods and local cuisine like Atta, Suji, Dal, Savouries like Samosa, Bhujia, Gulabjamun etc., which are most commonly used by the consumers need not to submit their applications for product approval as a proprietary food.

The applicant shall submit the applications for product approval in prescribed format with the fees of Rs 25000/- (non refundable) with soft copies and gist of the dossiers irrespective of no. of products/ingredients for which the dossiers and applications have been submitted for single category.

(Pradip Chakraborty)  
Director (PA)  
Ph. No. 24307221

To, DO -NR. WR, ER, SR, NER, Lucknow.  
AO – Delhi, Chennai, Mumbai, Kolkata.
Designated Officers

1. Sh. Sanjay Gupta, Designated Officer, FSSAI, 1st Floor, East tower, NBCC place, Bhishm Pitamah Marg, Pragati Vihar, New Delhi
2. Sh. Ais Kumar, Designated Officer, FSSAI, Western Region, Unit No. 902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospital, Bandra (East), Mumbai-400051
3. Dr. G. Srinivasan, Designated Officer, FSSAI, Southern Region, C-1- D, Rajaji Bhawan, Besant Nagar, Chennai-90
4. Dr. S.K. Mohanta, Designated Officer, FSSAI, C/o Directorate of Marketing and Inspection, CGO Complex, 4th Floor, A Wing, DF Block, Sector – 1, Salt Lake, Kolkata -700064.
5. Dr. Bishan Chand, Designated Officer, FSSAI, 2nd Floor, Kendriya Sadan, Sector 9-A, Chandigarh -160017
7. Sh. V.K. Pancham, Designated Officer, Office of Deputy Director (F & VP), FSSAI, North Eastern Region 6th Mile, Panjabari Road, PO Paryabari Guwahati – 761037.

Authorised Officers

1. Dr. Pandiyant, Authorised Officer, FSSAI, MoHFW, C/O Directorate of Marketing & Inspection, Shastri Bhawan, 4th Floor, 6th Block, 26, Haddows Road, Chennai-600006.
2. Dr. Pitambar Singh, Authorised Officer, FSSAI, MoHFW, Govt. of India, C/O Directorate of Marketing and Inspection, 3rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020.
4. Sh. D.P. Guha, Authorised Officer, FSSAI, MoHFW, Mayukh Bhawan, Salt Lake City, Kolkata-91.